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Title: Introduction of the Delhi High Court (Amendment) Bill, 2002.

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDY):** Sir, on behalf of Shri Arun Jaitley, I beg to move for leave to introduce a Bill further to amend the Delhi High Court Act, 1966.

**MR. CHAIRMAN:** The question is:

"That leave be granted to introduce a Bill further to amend the Delhi High Court Act, 1966. "

*The motion was moved.*

**SHRI RAJIV PRATAP RUDY:** Sir, I introduce\*\* the Bill.

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\* Published in the Gazette of India Extraordinary, Part-II, Section-2, dated 21.2.2003

\*\*Introduced with the recommendation of President